COURT-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 323 of 2013

Dated: 7th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Shasun Research Centre Appellant(s)

Versus

Tamil Nadu Electricity Regulatory

Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Vijay Narayan, Sr. Adv.

Counsel for the Respondent(s): Mr. S. Vallinayagam for R.2

<u>ORDER</u>

We have heard Mr. Vijay Narayan, the learned Senior Counsel for the Appellant for some time.

As agreed by the learned counsel for the parties, post the matter for further hearing before the Chennai Circuit Bench on 15.04.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js